

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1607
TO BE ANSWERED ON DECEMBER 15, 2022**

GENERAL POOL RESIDENTIAL ACCOMMODATION

NO. 1607. SHRI RAMALINGAM S.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is on the process of redevelopment of General Pool Residential Accommodation (GPRA) colonies of Government employees across the country;**
- (b) if so, the details thereof;**
- (c) the total number of such GPRA projects completed as on date, project-wise;**
- (d) the total number of such projects that are under process, project-wise and the time by which these are likely to be completed; and**
- (e) the total amount of funds utilised by the Government on these projects?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) & (b): Yes, Sir. Redevelopment of GPRA colonies at Nauroji Nagar, Sarojini Nagar and Netaji Nagar are being undertaken by NBCC and GPRA colonies at Srinivaspuri, Kasturba Nagar, Thyagraj Nagar and Mohammadpur are being undertaken by CPWD.**

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(c) As on date, construction of GPRA Projects at Mohammadpur and Thyagraj Nagar have been completed.

(d) GPRA projects that are under process and the time by which these are likely to be completed are as under:

S. No.	GPRA Projects	Targeted date of completion
1.	Nauroji Nagar	30.06.2023
2.	Netaji Nagar	30.06.2025
3.	Sarojini Nagar	31.12.2025
4.	Kasturba Nagar	31.03.2025
5.	Sriniwaspuri	31.03.2025

(e) Redevelopment of GPRA colonies are being done on self-sustainable financing model i.e. through “Alternate Mode of Funding” without any budgetary support from Govt. of India.
